

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT-I)  
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **12.07.2021 at 10.30 A.M**  
THROUGH VIDEO CONFERENCING

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**PRESENT: SMT. R.SUCHARITHA, MEMBER (JUDICIAL)  
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**

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IA/MA/IBA/TCP/TCA/CP/CA No : IA/579/CHE/2021 IN CP/81/CHE/2021  
NAME OF PETITIONER : ARSEC India Ltd  
NAME OF RESPONDENT : S Elangovan  
SECTION : Rule 11 of NCLT Rules 2016

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**ORDER**

Since the website of the NCLT is not working and the Counsels are unable to access the link provided in the cause list, the hearing through video conferencing platform could not be conducted today (12.07.2021). This matter is reposted to **09.08.2021**.

  
(K. NATARAJAN)  
DEPUTY REGISTRAR

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